NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER:

PETITION NUMBER: CP/191/2017

NAME OF THE PETITIONER: VEDANTHA NATURAL PVT LTD

UNDER SECTION: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B. Sara H. Labor

ROC, Armai B. Sarbin

ORDER

Matter called. No representation on behalf of the Applicant. Counsel for RoC present, filed the objection. The same is taken on record. The matter is adjourned. Put up on 28.02.2018 at 10.30 AM.

(CH.MOHD SHĀRIEF TARIQ) MEMBER (JUDICIAL)

MS